**Annexure-1**

**Name of the corporate debtor: Him Cylinders Limited ; Date of Commencement of Liquidation 22-01-2026 order received 22-01-2026;**
**List of Stakeholders as on: _____**

**List of secured financial creditors** **(Amount in ₹)**

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | | | | |
| 1 | Canara Bank Limited | 20-02-2026 | 661,600,470.12 | 661,600,470.12 | Secured Financial Creditor | NA | Yes | Mentioned in claim form; security interest relinquished under Section 52 of the IBC, 2016 | Personal guarantees as per remarks | 79.22 | 0 | 0 | 0 | 0 | The claim submitted physically by Canara Bank for Rs. 66,16,00,470.12/- has been verified and admitted in full by the Liquidator (claim admission e-mail dated 10.03.2026). Canara Bank has relinquished its security interest under Section 52 of the IBC, 2016.<br><br>Details of Security -<br>1. Primary Security<br>First & Exclusive charge on entire current assets of the company, both present & future<br><br>2. Collateral Security<br>Leasehold factory land & building admeasuring 9750 Sq mt, Plot no. 1-4, Industrial Area on Nehrian Hamirpur Road, Tehsil Amb, Dist Una, HP<br><br>Personal Guarantee |
| | **Total** | | **661,600,470.12** | **661,600,470.12** | | | | | | **79.22** | | - | 0 | |